

(ग) क्या अर्धनैतिक क्षेत्र में सम्मिलित की जाने वाली भूमि सैनिक योजनाओं के अन्तर्गत है और यदि नहीं, तो इस विषय में बिलम्ब क्यों किया जा रहा है ?

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री बा० रा० चव्हाण): (क) से (ग). दिल्ली छावनी के अर्धनैतिक क्षेत्रों के प्रसार का प्रश्न आपत्ती-घोषणा के पश्चात् स्थगित कर दिया गया था। प्रतिरक्षा की बड़ी आवश्यकताओं को सामने रखते हुए, सैनिक अधिकारियों को फरवरी १९६३ में मुझाव पर नए सिरे से विचार करने को कहा गया था। उनकी रिपोर्ट की प्रतीक्षा की जा रही है। उनकी रिपोर्ट की प्राप्ति पर विषय पर पुनः विचार किया जाएगा।

Military Officers in Commercial Firms

2470. Shri D. D. Mantri: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 815 on the 10th April, 1963 and state:

(a) the number of Senior Military Officers of Government who have joined commercial firms after getting permission from the Ministry during the last five years and on what terms and conditions;

(b) whether an up-to-date list will be laid on the Table; and

(c) who among these are stationed in Delhi?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) and (b). The expression "senior Military officers of Government" presumably refers to retired officers who held higher ranks in the Army, Navy and Air Force. On this basis, a Statement in respect of 28 officers giving the required information, to the extent available, is laid on the Table of the House. [Placed in the Library. See No. LT-1247/63].

(c) So far as it known, the following 10 officers are now stationed in Delhi:—

1. Maj. Gen. U. C. Dubey.

2. Brig. D. Chaudhuri.
3. Brig. H. L. Bhandari.
4. Brig. S. S. Malik.
5. Brig. Anant Singh.
6. Brig. M. M. Badshah.
7. Lt.-Col. (A|Brig.) M. R. Budhwar.
8. Col. Rajindra Singh.
9. Lt.-Col. (A|Col.) T. K. Mukerji.
10. Lt.-Col. (A|Col.) J. C. Kapur.

Enquiry Committee for import licences in Goa

2471 Dr. Gaitonde: Will the Prime Minister be pleased to state:

(a) whether it is a fact that an investigating Committee was appointed by the Goa Administration to enquire into the alleged irregularities in granting import licences;

(b) whether this Committee has submitted its report; and

(c) the findings of this Committee?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) A Committee consisting of three officials of the Goa Administration and one non-official was appointed by the Lt. Governor of Goa, Daman and Diu in October 1962 to enquire into alleged irregularities in the grant of import licences in Goa.

(b) Members of the Committee have submitted reports to the Goa Administration.

(c) The Committee has not yet been able to finalise its findings.

वैज्ञानिक अनुसन्धान सम्बन्धी समन्वय समिति

२४७२. श्री सिद्धेश्वर प्रसाद : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में वैज्ञानिक गवेषणा में समन्वय के सम्बन्ध में मुझाव देने के लिए डा० भाभा के सभापितात्व एक समिति बनाई है; और